

RAJASTHAN HIGH COURT, JODHPUR

:: C I R C U L A R ::

No. : 03/P.I./2016

Date : 10.02.2016

To : All the District & Sessions Judges.

Sub. : Regarding more than two years old pending Child Abuse Cases .

No. : Gen./Xv/108/2015/1152

Date : 10.02.2016

It has come to the notice that large number of cases related to Child Abuse are pending in Courts in Rajasthan and day by day they are on increase.

Therefore, you are requested to pay attention towards Child Abuse Cases pending for more than two years and decide such cases at the earliest.

BY ORDER



REGISTRAR GENERAL